

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

20.5.05
10/05/05

Registration No.

from Shankar Sharma

Applicant (s)

VERSUS

CUO MTL

Respondent (s)

17.5.05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

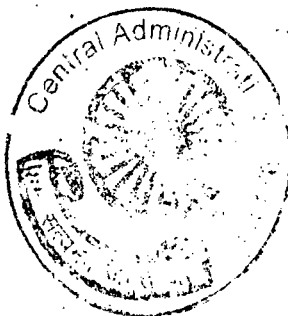
17.5.2005

~~Name for the applicant.~~

Shri Anand Dadariya on behalf of
Ku. Malti Dadariya, counsel for the
applicant.

Shri S.K. Mishra, counsel for the
respondents.

The learned counsel for the
applicant seeks and permission to
withdraw the OA. Permission is granted.
The OA is dismissed as withdrawn.



(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

सत्य प्रतिलिपि

उपरिनिर्दिष्ट

DY. REGISTRAR

केन्द्रीय प्रशासनिक न्यायालय

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जबलपुर

JABALPUR BENCH, TRIBUNAL

Issued
on 20.5.05
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